Affidavit to b: Facultated by the candidate alongwith Nomination Paper Before the Returning Officer For cortian to consider Association of the Houses

Shamin Ahmad March and a Scheikh Anbid Huzzain VIR-Ffaires F.S. - Belachambi

Vill-Plaines, P.o. - Belachamh Vill-Plaines, P.o. - Belachamh Inention full matul address, a similar of an electric Direction, do hereby solemnly affirm and one on oath as under-

I strile un whichever is not apply able)

1) I am a candidate act up to Recht vige Jonata Dal - Insuite of the point al party) / am contacting to

mill kildent sano date.

3 - Retain of PAN and status of filing of Justime fax return -

21.88	Nermes	Permanant scoolant Nomber (PARS)	The financial year for will the bast become-tax return hop been filled	Tatal income shown to incomin Tax Return Cin- Ruppers)
E	Self	BG:LPA 8593H	24/4-15-57 2005-16-67	\$11,77237=00
7.	Spopae-	ATLPA783711		4 6.13,547 +++
E	Dependent t	Nit	Nit	Nil
4	Dependent 2	Nil	Nil	Nil
5	Dependent 3	Nil	1811	Nil

(7) The following case(6) is are pending significant one in which enguine the last been taken by the consta-

81. No.	Offeree	Description
412	The details of cases when the court has taken cognitrance, Sections of the Act and description of the diffusion for which or gnizance taken :	Nil
(E)	Harse of the court, Case N x and Date of order taking cognitance :	Nit
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(a)	NÜ

4. Citizen in which I have been er wieted by a court of brw(other these : sforred to in Form 26):

(n) 	The details of cases, Sections of the Act and description of the offence for which convicted	Ni7	
(b) .	Name of the Cours(s). Can: No. and Date(s) of order(s) .	Nül	

(5) That I give her on below the details of a reassets (movable and i. - movable etc.) of myschbay spotter and all dependents:

A. Details of movable asses : (Note:

Punishing 'k miticout.

fij

-). Assets in joint name indicating the extent of joint ownership will also have to be given
- 2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, Ibr Scherne, Name of Bank/ Institution and Branch are to be given

Nil

- 3. Value of Bonds/Share/Debrintizes as per the current market value is. Stock Exchange in respect or integ companies and an per books in case of non-listed companies should be given.
- c. Dependent', here means a verson, subtrantially dependent on the income of the candidate.
- 5. Details' including amount 1- to be given separately in respect of each investment)

8	Discription	Self	Spouse	Dependent-1	Dependent-3	Dependent@
в	C sub its hand	90.000-0	25,000-00	Nil	Nil	-107
(9)	acroums (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Pinanelal Institutions, Non Banking Flannelal Companies and Coopenative societies and the amount in each such deposit	mente esclue	ENCLORIA.	natriil documu excland Stro 53/14	enclor d	politidecumm enclosed. 34,728/-
州町	Details of investment in Bonds, Determines/shares and units in companies/Mutual Funds and others and the amount.	NU	NI	NII	NI	Nit
(14)	Details of investment in NSS, Pretai Savings, Instrumes Policier and Investment in my Financial Instrument in Post office or Instrument Company and the anyonit	Pedul Incurred malased only LIC Julias SESSION	De duit docu- mais enclosed On to L+1+C+ Falley 23 60,000/		nahud docume who enclosed only 1-1-1- Palicy sout, 000 fr	Potol docum enclosed on Lit C tolig 5,00,000/-
51F	Personal loans/advance given to any person or entity. Including firm, Company, Trust etc. and other receivables from debtors and the approach.	Nd	NGI	Nil	Mil	NÌI
	Motor Vehicles/Aircrefia/ Yachin/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	NI	Wogon R CarNel DR-052 9149 - 493,0214	Nil	Nil	Nil
-1	Jewely, Suffice and valuable thing (give details of weight and value).	16.02.d =0 parts 16.1.40,0000/	Finded Posgina, Pas 60,000/- Silver 5000- 2 80,0000/-	Nil	Nit	Nil

(1) Any other assets such as value, of Chronofingness (D) County Total value.	Probits - 57	Mabile 1 20,000 /.	Nil	Nit	Nil
The second s	Wirthh - 1	A	(Il costa o l	21 21 21 21 21	Avenue and
al. D mails of Immovable assets	63.14.779	FR 36 83 328	8-6.58,059	12 5 81,425	1 1 534728

H. Dittils of Immovable assets.

581,425 1 1 534,728 (None: 4. Properties in joint owners up indicating the carent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. (Discription

11	Description	Self		Dependent-1	Dependent-2	Dependent	
Ø	Location(s) Survey number(s)	Derdixil Der currentle Et cland	Telail documentar enclosed	Desnit	ŇĬI	Nil	
Ì.	Area (Total measurement in acres)		ne Bedaul down	Enclosed Dotail docume enclosed 37 binned	Nil	Nil	
	(Ymorited property (Ymorite)	Dedail docum	AL- No	No	Na	No	
	Due of purchase in case of self account purplicity	Ch Claund	Colored Colored	@vcda#d	Net	жil	
	ptochastjut the time of parabase	Phanel decoment	menetication	enclord to S. 11.000/	161	Nit	
	Any lavestment on the land by way of development, construction etc.	Nit	261	151	NI	Nil	
an		ind. 1.01,96, non/ ind. 1.01,96, non/ ind. 11.06, non/		Schall dames		Nil	
wy.	Location(s) Survey number(s)	NIT	Nil	Nil	861	Nit	
	Area (Total measurement in sq. fl.)	-Nit -	Nit	Nit	NİJ	Nil	
	Whether inherited property (Yes or NO)	Nit	Mit	NU	Nil	Nil	
	Date of purchase in case of self sequend property Cost of Land (in case of	Nil	Ril	NI	NŰ	Nil	
	purchase) at the time of purchase	Nit	Nil	Nit	Rit	Nit	
1111	Any investment on the land by way of development, matricelon bic.	Nit	Mit	Nil	Nit	NIL	
1	opproximate Current market	Mit	Nit	Nil	Nil	Mil	
1110	(conting spartments) Location(s) Survey number(s)	Anil Deaninste evident	Nit	Nil	NÜL	NU	
1 B	uilt op Area (Total maureneist in su. fl.) 'Total faces o	28, 750 ca had	Nit	Nit	Mit	Na	

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7 suber inherited property	Des first	tind set a	E was		-
Dan of minthe The Spirit			N(1	ALC:	Nil
- Trid phopens 11 9.50 Same	John Pitetra	ngi Mit	Nil	NU	NR
in (chase) at the time of	104 Sec. 1	01 ·····	NIL	and the second second	NG
development, construction and	HE DO AND	NO NO	Nil	NIT	111
7 ym/um	44 40.000 an	stil.	Nit	Nit	NGT
-Location(s)	Detail doin	N. STIL	Nit	Nil	Nit
Alter (Total measurement in 10, IL)	2200 Sug	1411	NIL	NII	NIL
mitmumumon in sq. ft.)	2000 5qua				Nit
(Xet of NO)	No	Nil			Nil
actuation property	31-3-205	Nil			Nit
purchase) at the time of	18-91000/.	Nil	NÍ	19402	Nil
teny of development, construction etc.	10.40,00,000	Nit	Nil	Nil	Nil
Approximate Current market value	57,00,000	Mil	Mit	ALL	Nil
property)	Nif		1		Mil
Total of Current Market Value of (I) to (v) above	n. 91361and	DA	01.312.000/	NU	Na
	 (con NO) 17, 500 Spin M Date of purchase in case of construction of property (in case of property (in case of property for case of property for case of property by way of instruction of property (in case of property in the instruction of property in section of property (in case of property (in case of property (in case of property in the time of property (in case of property in the time of property in the time of property in the time of property (in case of property in the time of property in the inner interview in the lined in property (in case of property in the time of property in the time of property in the time of property (in case of property). 	(rend NG) [7] 500 Spin neglect device Device of property (in case of ref. [8, ****] (*******************************	(rend NG) [H 300 Spin regime and product Mill Date of parentage in case of rel [Max Provide] Mill	(retains) (17 500 Spranchaller) Mark designed Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) Ni1 Ni1 Ni1 (retains) (retains) (retains) Ni1 Ni1 Ni1 (retains) (retains) (retains) Ni1 Ni1 Ni1 (retains) (retains) (retains) Ni1 Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) (retains) (retains) Ni1 Ni1 (retains) (retains) <td>1 1</td>	1 1

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(ii) I give herein below the details of labilities' dues to public financial inelitations and government :-(Prim: Please give separate details of name of Bank, institution, cutity or individual and amount for each in

Na	Description	Self	Spouse(s)	De gendent-1	Dependent-2	Dependent
Gh	Loan or dues to Bank/Financial Institution(a) Name of Bank or Fi Amount outstanding Nature of Ioan	Tendrail docum Entre cochara Ro-118, 34, 22.9	Ń	Mit	phil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (I) above. Name(s) Amount outstanding Nature of Joan	Nil	ŇĨ	NI	jär	ЫÌ

	Ally other liability	Nil	Mit	Nil .)	Nit	Nil
_	Grand total of liabilities	8-4839.200	Nil	Nit	Nit	Nit
(11)	Government Dues: Dues to departments dealing with government accommodation	Nii	NGI.	Nit	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nit	Nil	Nil	Nit
	Dues to departments deally g with supply of electricity	NGL	Nil	Nit	Nil	Nil
	Dues to departments dealing with supply of triephones/mobiles	Nit	Nil -	Nil	NÌÌ	Nil
	Dues to departments dealing with government transport (including alrerafts and indicoptors)	Ма	Nil	Nil	Nit	Nil
	factorie Tax Dues	MFI	Nil	Nil	Nit	NIT
-	Wonlib Tax Dues	Nil	MIL	NI		NUT
-	Service Tax, Docs	Nil	AUL	NI	NUL	NUL
	Municipal /Property Tax Dives	Nil	Nd	NIL	NUL	NIT
1	Sales Tax Dues	Nit	NIL	Nil		
	Any other does	NIL	Nil		194	
	Grand total of all Govt. dues			Nil	Nil	Nil
1	Contraction of the Gove deal	NIT	NH	Mil	Nil	NU

(8) My educational qualification is to under: BAMS Ayur veda College Malibrai Dive density of the loss of the loss of the state of the

(Give details of highest School / University education with full form of the set ficute/ diploma/ degree cruste) (Mame of the School /College/Univer ity and the year in which the course we completed.)

(7) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) A HOVE:

1.	Name of the candidate	Starsnie Kath Stamin Atmed		
2	Full postal address			
	Number and Name of the constituency and state	VIII - Rehalison p. D Bula Champi Es-Chhampana Diett - Earl Champon 12, Narkatla Bido		
	Name of the Political curry which set up the cardidate (otherwise wite 'Independent')	. Raphitriga Januda Dal		
3.1	(a) Number of case: i. which conviction order passed (other than those referred to in Form 26)	Nil		

Ë,	_	court (s) have taken county			TEN		
Ľ	Ŧ,	CAPT OF		1	Yes for which	lion The	a for some fille og
	10	a) Candidate AGLPA	583 H		neutte - as Ret	um filed i	
	1	b' Spouse: A J L PO	12 11 N			8 1 1	1.77237/ 5.13,347/e
a		c) Dependents	M		SIL-12 AV		5.13,347/2
ħ,	+	Detai	s of Assets an	d Lishilis	tes in mirring		£:
Ă.	-	The second particular	Self	Spouse	Dependent-1	Dependent-II	Desire Color
1		Movemble Asset (Total value)	\$ 68.69.77				Dependent III
ī.	F	Immovable	1		1. 0,28,253	4 5.01, 43=f	534 728
		Asiet					100 million (197
	()	a second second second	Can I				
		Development Cost of	8,850000	8,58,5	- F. 11, anof	Nil	Nil
		Immovable Property (Total Value) Tradelation	ST.0.5.00	1011	NiL	NU	No1
1	(ii)			and a state of the			(ANK))
ł		Market Price of Pro-	15,71,007			NE	Nil
đ	4	Asses (Total Valu Asher	D1.47.35000	i_ NUI	NII	NGI	Nut
-	-	Linbilities					
1		(i) Government does (Total)	NUT	-161	NUT	Nil	Nil
	1	(fi) Louns from E nk,					0.1100
1		Funncial Institutions and others (Total)	48,3422%	Nil	NIT	NOT 1	Nel
Ţ	Elg	bost educational justific	tion				800-ME2
l	B	AMS - 2001 FINT	. Awards	Sell.	as Matiha	ST.	
ł		ive details of Schoul / University (Name of the School)	THE A CONTRACTOR	1	100000000	Contraction of the second	

VERIFICATION

1, the deponent, above named, do hereby verify and declare that the contents of this affidavit are from and correct to the best of my knowledge and belief, no part of it is false and nothing material it is been concealed there from I further that the contents of the been concealed there from I further that the been concealed the be

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above: (b) 1, it) spouse, or my dependents to not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified m		red
		Stimmen Alund .
		DEPONENT
	6	

Note: 1. Affidavit anould be filed lotent by 3.00 PM on the last date of filing nominations.

2 Artidavit snould be switch before an until Commissioner or Magnitrate of the First Class or before a county.

All columns should be filled up and up column to be left black. If there is no information in furnish in respectively item, either "Nil" or "Not explicable", as the case may be, should be mentioned
 The affidavit should be either typed or written legibly and n-attle.

शमीम अहमद पिता– शेख अबिद हुसैन ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

R.P. Singh Hotary Public Sh 10.215 Ester

का बीमा पॉलिसियों का विवरण

क्रमांक	पॉलिसि नम्बर	S.A.	कम्पनी का नाम
1.	532813281	50,000/-	भारतीय जीवन बीमा निगम
2.	534825675	5,00,000/-	भारतीय जीवन बीमा निगम
3.	527968930	50,00,000/-	भारतीय जीवन बीभा निगम



WMM SHENL"

हस्सान शमीम पिता– शमीम अहमद ग्राम- खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

का बीमा पॉलिसियों का विवरण

क्रमांक	पॉलिसि नम्बर	S.A.	कम्पनी का नाम
1.	576249456	5,00,000/-	भारतीय जीवन बीमा निगम
2.	533552064	1,00,000/-	भारतीय जीवन बीमा निगम
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क्रमांक	पॉलिसि नम्बर	S.A.	कम्पनी व	हा नाम
1.	537520566	5,00,000/-	भारतीय र्ज निम	
Ŷ		2. min surme		
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6	5 5 C	7 Shamin Alm	3	
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का बीमा पॉलिसियों का विवरण

आफान शमीम पिता— शमीम अहमद ग्राम— खैरवा पोस्ट बेला चमही थाना— छौड़ादानों जिला— पूर्वी चम्पारण (बिहार)

RD Sweith

उमामा शमीम पिता– शमीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थांना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

का बीमा पालिसियों का विवरण

	पॉलिसि नम्बर	S.A.	कम्पनी का नाम
1.	575705553	5,00,000/-	भारतीय जीवन बीमा निगम
		ml.	
	æ	mm-anent	
		Shamin almand	

अंजुम आरा पति– शमीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

का बीमा पॉलिसियों का विवरण

क्रमाक	पॉलिसि नम्बर	S.A.	कम्पनी का नाम
1.	576666890	23,60,000/-	भारतीय जीवन भीमा निगम
2.	576666878	1	भारतीय जीवन श्रीमा निगम
3.	576666879		भारतीय जीवन बीमा निगम
4.	576666920	1 1	भारतीय जीवन बीमा निगम
5.	576666882		भारतीय जीवन बीगा निगम
6,	576666885	/	भारतीय जीवन बीमा निगम
7.	576666918	- 1	भारतीय जीवन बीमा निगम
8.	576666888		भारतीय जीवन बीमा निगम
9.	576666889	1 - 1	भारतीय जीवन दीमा निगम
10.	576666893		भारतीय जीवन बीमा निगम
11.	576666897		भारतीय जीवन बीमा निगम
12.	576666899	/	भारतीय जीवन बीमा निगम
		23,60,000/-	



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पिता- शेख अबिद हुसैन ग्राम- खैरवा पोस्ट बेला चमही थाना- छौड़ादानों जिला- पूर्वी चम्पारण (बिहार)

RP Singh Notary Fublic Site conta

का जंगम अस्तियों के ब्योरा

क्रमांक	बैंक का नाम	खाता का प्रकार	खाता संख्या	जमा राशि	अन्यान्म्
1.	HDFC Bank. Motihari	बचत खाता	10700006010081	220610	£
2	S.B.I., Eakdari	बचत खाता	11967717600	11035	
3,	Allahabad Bank, Jeotpur	चालू खाता	21567386323	48310	
4.	PNB, Lakhnura	बचत खाता	1562000100066827	18545	
5.	S.B.I., Narkatiya	बचत खाता	32117000537	310	
6.	UBGB, Lakhuura	बचत खाता	1060221000000056	12672	
Ž.,	UBGB Chhauradann	बचत खाता	101021010007139	6637	
8.	UBGB, Bola	बचल खाता	1081521030005405	4297	
9.	United Bank of India, Belwa	बचल खाला	1034010136884	1667	
10.	S.B.L. Motihuri, Bazar Branch	चालू खाता	29494417971	12507	
			कुल पाथि	3447779	

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अंजुम आरा पति– रामीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

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का जंगम अस्तियों के ब्योरा

क्रमांक	बैंक का नाम	खाता का प्रकार	खाता संख्या	जमा হায়ি	अन्यान
le:	Allahabad Bank, Jeotpur	बचव खाला	23567380200	6608	
<u>a</u>	HDFC Bank, Motihari	बचल खाता	1650190006806	248204	
			कुल बाहित	254812	

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हस्सान शमीम पिता– शमीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

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का जंगम अस्तियों के ब्योरा

क्रमाक	बैंक का नाम	खाता का प्रकार	खाता संख्या	জमা বাহা	अन्यान
E	HDFC Bank, Motihari	बचत खाता	16501460000640	50059/-	

2mlar zzenter Shamin Anns

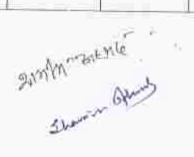
1019

उमामा शमीम पिता– शमीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थान⊢ छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

R

का जंगम अस्तियों के ब्योरा

क्रमांक	बैंक का नाम	खाता का प्रकार	खाता संख्या	जमा राशि	अन्यान
l	HDFC Bank, Motihari	बचत खाता	1650146000074	3472B/-	





शमीम अहमद पिता– शेख अबिद हुसैन ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

RP Singh Notary Public Storphand Past (2) space

के बैंक का बकाया राशि का विवरण

क्रमांक	बैंक का नाम	- खाता का प्रकार	खाता संख्या	बकाया राशि	अन्यान
¥.	United Bank of India, Belwa	हॉउस लोन	1034000500620	44,18,971	
	S.B.L. Nurkatiya	किसान क्रेडिट	32117830477	09.265	
3.	S.B.1., Motihari Bazar Branch	सॅंउस लोन	30656482574	3,85,993	
			बांस शांध	4894229	_

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पिता– शेख अबिद हुसैन ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

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qp.	रथावर अस्तियो	91	84141
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क्र0 सं0	अवस्थित	खाता	खेसरा	रकबा एकड ़ डीसमील	विरासत	स्वर्जित	क्रय के समय भूमि का लागत	क्रय का दिनांक	विकास सनिर्माण आदि के माध्यम से भुमि पर विनिधान	अनुमानित चालु बाजार मुल्य
1.	खैरवा	66	742	19 ভী0	शून्य	स्वर्जित	80000	04.04.2006	शून्य	90000
2.	खैरवा	66	730	23 ভী0	शून्य	रवर्जित	78000	23.01.2006	शून्य	920000
3.	खैरवा	138	1650	35 ভী0	शून्य	स्वर्जित	200000	20.10.2012	शून्य	220000
4.	खैरवा	74	229	10 ভী0	शून्य	स्वर्जित	37000	07.06.2008	शून्य	60000
5.	खैरवा	119	423	77 डी0	शून्य	स्वर्जित	272000	12.03.2009	शून्य	
6.	खेरवा	138	424	05 ভী০	शून्य	स्वर्जित	25000	06.04.2013		360000
7,	खेरवा	93	435	০৪ ভী০	शून्य	स्यर्जित	32000	10.11.2013	शून्य पान्म	41000
8.	खैरवा	57	1722	10 ভী০	बिरासल	शून्य	शून्य		शून्य	75000
9.	खेरवा	57	170	30 ভী০	विरासत	शून्य	रू. भ शून्य	शून्य '	शून्य	- 225000
10,	खेरवा	102	159	25 डी0	बिरासत	शून्य		शून्य पाला	शून्य	600000
11	खेरवा	57	273	23 डीo	बिरासत	रूप शून्य	शूच्य	शून्य	शून्य	450000
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1200000	शून्य	शून्य	2		.विरासत	40 डी0	325	58	खेरवा	13.
780000	शूच्य	शून्य	शून्य	शून्य	बिरासत	- 30 · STO	1698	58	खैरवा	14.
600000	शून्य	शून्य	शून्य	शून्य	A DESCRIPTION OF THE OWNER OWNER OF THE OWNER OWNER OF THE OWNER OWNE			102	खैरवा	15.
330000	शून्य	शून्य	शूच्य	शून्य	बिरासत	16 ভী০	1700	11.772		
65000	शून्य	शून्य	शून्य	शून्य	बिरासत	3 ভী০	674	28	खैरवा	16.
625000	शून्य	शून्ध	शून्य	शून्य	बिरासत	30 ভী০	520	57	खरवा	17.
		शून्य	शून्य	शून्य	बिरासत	96 ভী০	125	57	खैरवा	18.
1300000	शून्य	CHARGE STREET, COMPANY	शून्य	शून्य	विरासत	2 륑0	685	57	खैरवा	19.
45000	शून्य	शून्य			बिरासत	4 ভী০	683	91	खेरवा	20.
81000	शून्य	शून्य	शून्य	शून्य	बिरासत	৪5 ভী০	944	150	बेला	21.
1710000	शून्य	शून्य	शून्य	शून्य	and the second se			149	बेला	22.
161000	शून्य	शून्य	शून्य	शून्य	बिरासत	8 ভী0	946			23.
522000	शून्य	शून्य	शून्य	शून्य	बिरासत	26 ভী0	949	74	येला	
482000	शून्य	शून्य	शून्य	शून्य	विरासत	24 डੀ0	952	74	बेला	24,
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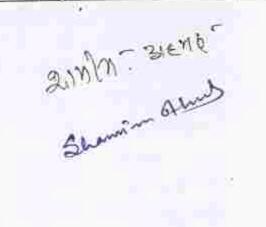
अंजुम आरा पति– शमीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

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। क्र0 सं0	2 अवस्थित	खाता	- खेसरा	रकबा एकड ् डीसमील	विरासत.	स्वर्जित	क्रय के समय भूमि का लागत	क्रय का दिनांक	विकास सनिर्माण आदि के माध्यम से मुमि पर विनिधान	अनुमानित चालु बाजार मुल्य
a -	खैरवा	41	264	13 ভী0	शून्य	स्वर्जित	35000	17.05.2005	शून्य	86000
1.			- 2411-1	5 ভী০	शून्य	स्वर्जित	23500	04.04.2006	शून्य	70000
2.	खेरवा	41	264				800008	10.01.2014	शून्य	835000
3.	मोतिहारी	411	1292	5 ভী0	शून्य	स्वर्जित	800000	10.01.2014	18.4	
				कुल- 23 डी0			कुल- 858500			कुल- 991000





हस्सान शमीम 'पिता– शमीम अहमद ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला– पूर्वी चम्पारण (बिहार)

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1	खैरवा	121	912	14 ভী0	शून्य	स्वर्जित	50000	12.07.2008	ग्रान्य	111000
2	खेरवा	74	229	43 ভী0		स्वर्जित	161000			114000
_			64.0		शून्य	स्थाजात	101000	26.04.2009	शून्य	198000
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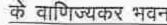
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श्रामीम अहमद पिता– शेख अबिद हुसैन ग्राम– खैरवा पोस्ट बेला चमही थाना– छौड़ादानों जिला- पूर्वी चम्पारण (बिहार)

1	2	-3	4	5	6	7	8	9	10	11
क्र0 सं0	अवस्थित	खाता	खेसरा	क्षेत्रफल वर्ग फूट	विरासत या स्वर्जित	क्रय की तिथि	क्रय के लागत मुल्य	निर्मित क्षेत्रफल वर्ग फूट	विकास सनिर्माण आदि के माध्यम से भूमि पर विनिधान	अनुमानित चालु बाजार मुल्य
1.	खैरवा	128	725	16000	बिरासत	शुन्य	शुन्य	9000	38,00,000 / (नर्सिंग होम)	55,00,000 /-
2.	खेरवा	68	634	1500	बिरासत	शुन्य	शुन्य	12,00	8,00,000 / (नसिंग होम)	15,00,000/-
3.	खैरवा	128	725	11250	स्वर्जित	25.04.2006	70000/-	8500	1105000 / (नर्सिंग होम)	1705000/
				कुल- 28750			कुल-70000/-	18700	कुल- 5705000/-	कुल- 8705000 /-



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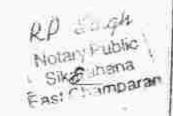
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के आवासिय भवन

तक ठांज	अवस्थित	<u>अ</u> खाता	4 खेसरा	<u>5</u> क्षेत्रफल वर्ग फूट	6 विरासत या स्वर्जित	7 क्रम्य की तिथि	8 क्रय के लागत मुल्य	9 निर्मित क्षेत्रफल वर्ग फूट	10 विकास सनिर्माण आदि के माघ्यम. से भुमि पर	11 अनुमानित चालु बाजार मुल्य
4	मोतिहारी (मठिया)	130/2	42	2200	स्वर्जित				विनिधान	
			-12.4	2200	ल्याजत	31.03.2005	91000/-	2000	मकान (4000000)	57,00,000 /-



